

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5419
ANSWERED ON:13.12.2010
IRREGULARITIES IN IAY AND SANITATION
Gohain Shri Rajen

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the amount deducted by the concerned implementing agencies under Indira Awaas Yojana (IAY) have not deposited the same for providing low cost sanitary facility to the beneficiaries;
- (b) if so, the details thereof;
- (c) whether the Government is taking any steps to enquire such irregularities; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): Under the existing guidelines, an IAY beneficiary who constructs a sanitary latrine is eligible to get an amount of Rs.2200/- from Total Sanitation Campaign (TSC) programme in addition to the unit assistance under IAY. There is no information that implementing agencies are deducting any amount from the unit assistance provided to the beneficiaries under IAY.

(c)& (d): Does not arise.